

ITEM NO.101

IN COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1475/2017

GUMAN SINGH

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

Date : 16-05-2019 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE SANJIV KHANNA
(VACATION BENCH)

For Appellant(s) Mr. Puneet Jain, Adv.
Mr. Abhinav Gupta, Adv.
Mr. Harsh Jain, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Dr. Manish Singhvi, AAG
Mr. Shailja Nanda Mishra, Adv.
Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(GULSHAN KUMAR ARORA)
COURT MASTER

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

